

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4370
ANSWERED ON:17.12.2002
AICTE
RAGHUNATH JHA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is pre-condition of the All India Council of Technical Education, while granting approval to the Private Engineering Colleges, that they shall abide by the Regulations/ Rules etc. laid down by the AICTE;
- (b) if so, whether AICTE has got any role to play in governing/ control of the Hostel/ Mess charges of the colleges approved; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

- (a) : Yes, Sir. All India Council for Technical Education (AICTE) while granting approval for establishment of new technical institutions, ensures fulfilment of infrastructure facilities as per its Norms & Standards and as laid down in its Regulations/ Rules. Institutions are also required to submit an undertaking that all the infrastructural and institutional facilities shall be in place as per the norms of AICTE.
- (b) : No, Sir.
- (c) : Does not arise.